CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(8DA) Indiranagar Bangalore - 560 038

Deted : 28 OCT 1988

982/87(F) APPLICATION NO.

V/s

Applicant

Shri E. Devaraj

Respondents

The Daputy Director General of Military Ferms, Army Headquarters, New Delhi & 20 Ors

Te

- Shri E. Deverej
 Supervisor
 Young Stock Farm, Agaram E. Servica
 (Military Ferm)
 Bangalore 560 024 Shri E. Deverej
- Shri 8.8. Mandappa Advocate 115/3, Balappa Building Seshadripuram Circle Bengalore - 560 020
- The Deputy Director General of Military Farm Army Headquarters OMG's Branch West Block, RK Puram 🦠 New Delhi - 110 066
- The Quarter Master General Army Headquarters West Black, RK Puram New Delhi - 110 066
- The Presiding Officer Board of Examination for Adv/Adm SI No. A/21/85 & Ser No. A/22/86 Military Farm School Meerut (Uttera Pradesh)

The Commandant Military Farm School & Research Centre Meerut Cantt (Utter Pradesh)

- Capt 6.K. Reddy I.C. 41825 C/o Daputy Director General of Military Farms, QMG Branch Army Headquarters, West Block RK Purem, New Delhi - 110 066
- Shri Tajbir Singh Tomar Military Farm Colaba Bombay
- Shri Om Prakash Keistha Military Farm Férezepur (Punjab)
- Shri Rajendra Singh Military Farm Ahmednagar (Maharashtra)
- Shri Dharmaveer Singh Balyan Military Farm Dehra Dun (Uttar Pradash)
- 12. Shri Jaswinder Singh Randhawa Military Farm Jelender (Punjeb)

28.10,88

- 13. Shri Suresh Kumer Thakar Military Farm Namkum (Renchi) Bihar
- 14. Shri Surender Kumar Verma Military Farm Jabalpur (Madhya Pradesh)
- 15. Shri Manmohen Singh Military Farm Ferozepur (Punjab)
- 16. Shri Prithvi Ballabh Yadav Military Farm Dahra Dun (Uttar Pradesh)
- 17. Shri Chandan Singh Bist Military Farm Jammu
- 18. Shri Shivpresed Militery Ferm Jelender (Punjab)

- 19. Shri Jegtar Singh Military Farm Pimpri, Poona
- 20. Shri Kertar Singh
 Military Farm
 C/e Headquarters Eastern Command
 Calcutta
- 21. Shri Kalap Nath Ran Military Farm Depot Vishakapatnam (Andhra Pradesh)
- 22. Shri M.K. Gupta
 Military Farm Depot
 Saugor (Madhya Pradesh)
- 23. Cel K.A. Paril
 Director of Militery Farms
 QMG Branch
 Army Haadquarters, West Block
 RK Puram, New Delhi 110 066
- 24. Shri M. Vasudava Rac Central Govt. Stng Counsel High Court Building Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal in the above said application on 26-10-88.

SECTION OFFICER
(JUDICIAL)

Encl : As above

0) <

In the Central Administrative Tribunal Bangalore Bench, Bangalore

ORDER SHEET

Application No......982..... of 1987(F)

Applicant

Respondent

E. Devaraj

Advocate for Applicant

B. B. Mandappa

V/s The Deputy Director General of Military Farms, Army HQrs. New Delhi & 20 Ors

Advocate for Respondent

M. Vasudeva Rac

D-4-

Office Notes

Orders of Tribunal

<u>KSPVC/LHARM(A)</u> 26.10.1988

order

Applicant in person.
Respondents 1 to 4 by Shri M.S.
Padmarajaiah for Shri M. Vasudeva
Rao. Applicant files a Memo
praying for permission to withdraw
this application for the reasons
stated in his memo. Permission
sought for is granted.
Application is dismissed as
withdrawn. No costs.

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5dvc 25/10

M(A)(R)

mr.

TRUE COPY

SECTION OFFICER NO. 8180 ALL ADMINISTRAL BENCH

BANGALORE